## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 248

TO BE ANSWERED ON THE 15<sup>TH</sup> SEPTEMBER, 2020/BHADRAPADA 24, 1942 (SAKA)
CROP LOSS DUE TO FLOODS IN BIHAR

#### 248. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of losses of crops of farmers during heavy flood in more than 16 districts of North Bihar;
- (b) if so, whether the Government has any plan to provide financial assistance to more than 20 lakh farmers who have lost their crops in heavy floods;
- (c) if so, the amount decided as relief/compensation;
- (d) whether the State Government of Bihar has submitted any reports on recent floods in Bihar; and
- (e) if so, the status of those reports?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): Yes sir. The primary responsibility for disaster management rests with the State Governments. The concerned State Governments undertake relief measures according to the magnitude of the ground situation, in the wake of natural calamities, including flood, from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India approved items and norms without any discrimination. For calamity of a severe nature,

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additional assistance is supplemented by Government of India from the National Disaster Response Fund (NDRF) as per assessment made by the Inter-Ministerial Central Team (IMCT).

The extant norms *inter-alia* provide for assistance to the farmers in the form of agriculture input subsidy (where crop loss is 33% and above) for damage caused to all types agriculture/ horticulture crop areas due to the notified natural disasters including flood. In addition, the farmers are entitled for compensation under the Pradhan Mantri Fasal Bima Yojna (PMFBY) of the Ministry of Agriculture, which is being implemented by the concerned State Governments.

(d) & (e): Yes Sir, in the instant case, even before the receipt of memorandum from State Government of Bihar, an Inter-Ministerial Central Team (IMCT) visited the affected areas of the State for on the spot assessment of damages.

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